

Control over multinational drug firms

3699. SHRI NIREN GHOSH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) is there any plan to reduce the grip of the multinational firms over the drug and chemical industry;

(b) the plan to have effective control over multinational firms in regard to distribution and pricing of drugs and chemicals with details thereof; and

(c) if no plan has been framed, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) The New Drug Policy announced by the Government in March 1978 provides for stringent regulations in the matter of allowing expansion and licensing new articles under the Industries (Development and Regulation) Act, 1951 to foreign companies. This Policy also provides for favourable treatment in allowing expansions and further licensing, to the Indian and public sectors of the Drug Industry. Small Scale Sector Units are not required to have any industrial licence under I(D&R) Act, 1951 for undertaking the production of any drug or drug intermediate.

(b) and (c). The prices of bulk drugs and formulations specified in the Drugs (Prices Control) Order, 1979 are controlled under the said Order irrespective of whether these are produced by multinational companies or others. Distribution control is exercised by this Ministry on those bulk drugs and drug intermediates which are canalised for imports.

भारतीय उर्वरक निगम के उत्पादों के लिये डीलरशिप

3700. श्री टी० एस० नेगी :
श्री राम लाल राही :

क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय उर्वरक निगम, लखनऊ उत्तर प्रदेश ने विकास खण्डों में रसायनिक उर्वरकों की डीलरशिप के आवंटन के लिए अखबारों में विज्ञापनों के माध्यम से आवेदन पत्र आमंत्रित किये थे और क्या एक शिकायत आई थी कि क्षेत्र अधिकारियों ने साक्षात्कार के लिए उपयुक्त आवेदनकर्ता को बुलाने के बजाय ऐसे लोगों को बुलाया जिनकी उनसे सांठ गांठ थी, और

(ख) यदि हां, तो अब तक इस सम्बन्ध में क्या कार्यवाही की गई है और तत्सम्बन्धी ब्यौरा क्या है ?

पेट्रोलियम, रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री दलवीर सिंह) : (क) फर्टिलाइजर कार्पोरेशन आफ इंडिया लि० ने उत्तर प्रदेश में अपने डीलर नियुक्त करने के लिए मार्च, 1981 में आवेदन पत्र आमंत्रित करने के लिए विज्ञापन जारी किया था न कि वर्ष 1980 के दौरान। सिर्फ उन्हीं आवेदकों को साक्षात्कार के लिए बुलाया गया जिन्हें जांच समिति ने उपयुक्त पाया। निगम को अपने क्षेत्रीय अधिकारियों के विरुद्ध ऐसी कोई शिकायत प्राप्त नहीं हुई है।

(ख) प्रश्न नहीं उठता।

Complaints regarding coal supplies to Steel and Power Industries

3701. SHRI CHITTA BASU: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the complaints by the users particularly the Steel and Power Industries, re-